

Annexure-7

Name of the corporate debtor: Kute Sons Dairys Limited; Date of commencement of CIRP: 15/09/2025; List of creditors as on: 16/03/2026

List of operational creditors (Government dues)

Sl. No.	Details claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether related party?						% of voting share in CoC, if applicable
1	Deputy Commissioner of State Tax	State Government	29-09-2025	42,21,80,588	31,35,40,236	GST Dues		NO	0.00%			10,86,40,352		Note 1
2	Employee's State Insurance Corporation.	Central Government	29-09-2025	32,67,555	18,90,312	ESIC Contribution Dues, Interest Dues & Damages		NO	0.00%			13,77,243		Note 2
3	Employees' Provident Fund Organisation	Central Government	28-10-2025 and 06-02-2026	3,63,77,493	-	Short Remittance of PF, Damages & Interest		NO	0.00%			3,63,77,493		As per previous claim dated 28.10.2025 is Rs 94,902/- which is kept under verification by IRP and revised claim as per mail dated 06.02.2026 is Rs 3,63,77,493/- Note 2
4	Grampanchayat At Post Nimbhore, Tal Phaltan Dist Satara	State Government	06-10-2025	15,19,321	-	Property Tax		NO	0.00%			15,19,321		Note 2
5	Income Tax	Central Government	27-11-2025	32,36,21,844	-	Income Tax Dues		NO	0.00%			32,36,21,844		Note 3
			Total	78,69,66,801	31,54,30,548				-			47,15,36,253	-	

Note - 1 Adjudication order received & further clarification awaited.

Note 2: Details to be verified as per books of CD.

Note 3: Claim is Under verification